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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 08.05.2025

NOTICE

Please take notice that the following matter listed in the Court – IV on 08.05.2025 was not taken up. The next date of hearing in the matter is 13.05.2025.

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT)	Prism Johnson Ltd.	Kunal Kanungo	Abhishek Bansal
	(Ins) No. 570 of	Vs.	Vipul Singh	Deepak Khurana
	2023 & I.A. No.	Doosan Power Systems India Pvt. Ltd.		
	1867 of 2023			
	Part Heard			

By order of Hon'ble Chairperson -Sd/-Registrar